

Accidents in Mines

580. **Shri T. B. Vittal Rao** : Will the Minister of Labour be pleased to refer to the reply given to unstarred Question No. 123 on the 3rd March, 1955 and state :

(a) the number of prosecutions against the management of Coal Mines, which have resulted in conviction ; and

(b) whether any appeals have been preferred against the judgments of the lower courts ;

The Deputy Minister of Labour (Shri Abid Ali) : (i) One out of the six cases so far decided resulted in conviction, on appeal.

(b) Yes, in the case referred to in (a) above. The question of filing an appeal in respect of two more cases is under consideration.

Unlicensed Transmission Sets

581. **Chaudhuri Muhammed Shaffee** : Will the Minister of Communications be pleased to state :

(a) the number of unlicensed transmission sets seized by the police in India since the 1st January 1955 ;

(b) the number of arrests made in this connection ; and

(c) the action taken by Government against the offenders ?

The Deputy Minister of Communications (Shri Raj Bahadur) (a) 10. This number excludes figures of West Bengal, Manipur, Coorg, Bilaspur, Gurgaon District of Punjab and Shahabad and Muzaffarpur Districts of Bihar from whom the information has not yet been received.

(b) 6. (This excludes figures of West Bengal, Manipur, Coorg, Bilaspur, Gurgaon District of Punjab and Shahabad and Muzaffarpur Districts of Bihar vide above).

(c) Five cases are under investigation. One case is pending in the Court of Law.

Improvement in Speed of Trains

583. **Shri Krishnacharya Joshi** : Will the Minister of Railways be pleased to state :

(a) the steps proposed to be taken to improve the speed of the trains between Sholapur and Bijapur in Bombay State ; and

(b) the estimated cost involved in enforcing the improvement ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) When the required number of 'YL' class locomotives, on order becomes available the trains are expected to run, under the prevalent conditions of track etc., at a maximum permissible speed of 35 miles per hour on the Bijapur-Hotgi Section and 27 miles per hour on the Hotgi-Sholapur Section.

The following is the position regarding the works that have been completed and are in the process of being completed in order to permit of still better speeds:—

(i) Bijapur-Hotgi Section has been relaid with 50 lbs. rails in place of 41 1/4 lbs. rails. Only 6 miles between Sholapur and Hotgi still remain to be relaid.

(ii) Strengthening of one major bridge on the Sholapur Bijapur sub-section and of three such bridges on the Gadag-Bijapur Section. This will take some length of time.

(b) The estimated cost of relaying the Bijapur-Sholapur Section, including the strengthening of one major bridge on the section, is Rs. 51.26 lakhs approximately.

Uniforms to Railway Staff.

583. **Shri N. Rachiah** : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that uniforms were not supplied to Travelling Ticket Examiners in Southern Railway during 1954-55 ; and

(b) if so, the reasons therefor ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) 366 out of the 1084 Travelling Ticket Examiners on the Southern Railway, were not supplied with uniforms during the year 1954-55.

(b) There was delay on certain sections of the Railways in taking measurements of the men concerned. The Administration is taking steps to prevent a recurrence of such delays.

Recruitment

584. **Shri N. Rachiah** : Will the Minister of Railways be pleased to state :

(a) the number of *Khalasis* recruited in the Railways Workshops, Mysore during the period from the 1st April to the 31st July, 1955 ; and

(b) the number of Scheduled Castes and Scheduled Tribes among them ?